

Annexure 2

Name of the corporate debtor: **Sterne India Private Limited** ; Date of commencement of CIRP: **22nd April, 2025** ; List of Creditors as on: **30th September, 2025**
List of Unsecured Financial Creditors - belonging to any class of creditors

Amount in INR

Sr. No.	Name of Creditor	Details of Claims Received		Details of Claims admitted							Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Am Covered By Security Interest	Am Covered by Guarantee	Whether related party?	% voting share held by Cred.	Amount of contingent claims				
1	Tectivity Private Limited	12.05.2023	27,48,42,925.00	27,48,42,925.00	Supply Chain Finance	-	N/A	No	19.92%	-	-	-	-	The claims of financial debt has been filed on behalf of multiple individual financial creditors. The principal and interest components of the claims have been admitted based on the documentary evidence furnished.
Total			57,48,43,916.00	57,48,43,916.00	-	-	-	-	100%	-	-	-	-	

Notes:

- The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information becomes available.
- The necessary justification and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims may be admitted on receiving sufficient proof in support of such claims.
- In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been evaluated based on the information available.
- The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
- A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. 22nd April, 2025.
- An Addendum to Form A - Public Announcement is being made on 30th August, 2025 and the revised claims are required to be filed within the prescribed time.